

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 29-06-2020**

Sr.No.	Case Type	Case No.	Title	Name of Adv.
ORDER				
1	CRI REV APP	996/2014	Sanjay Santkumar Jhunjunwala V/s.	Law Juris
2	CRI REV APP	1402/2019	Snehal Sanjay Deshmukh V/s.. Anant V. Sherlekar and State	Mir Associates
3	CRI M.A.	3245/2019	Snehal Sanjay Deshmukh V/s.. Anant V. Sherlekar and State	Mir Associates
4	CRI REV APP	1419/2019	Niesh Jivan Gagdhi V/s.. Bharat Kantiala Doshi and State	P.M. Raisinghani
5	CRI M.A.	3303/2019	Nilesh Jivan Gagdhi V/s.. Bharat Kantiala Doshi and State	P.M. Raisinghani
6	SPL CASE MCOC	16/2019	Juhu Police Station V/s. Obedulla Abdul Rashid Radiowala @ Obed Radiowala @ Rabbitwala	
7	SPL CASE MCOC	01/2015	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowaa and 10 ors.	
REPLY / SAY				
8	MCOC 1999	01/2005	The State of Maharashtra CBI V/s. Jamiruddin Gulam Rasul Ansari	Spl. P.P. Gharat Pasbola
9	MCOC Case	14/2018	CBI V/s.. Mohammed Farukh Mansuri	
10	MCOC Case	16/2018 @ 02/2019	The State of DCB CID V/s.. Ramdas Parsuram Rahane @ Hemant @ Sameer Jagatap and others	
11	Bail MCOC in MCOC 01/2015	352 / 2020	The State DCB CID V/s.. Mohammad Anis Merchant @ Radoowald and 10 Ors.	

Sr.No.	Case Type	Case No.	Title	Name of Adv.
REPLY / SAY				
12	M.A.	636/2020 in MCOC 14/2018	The state of DCB CID V/s.. J.M. Joshi and anr accused	
ARGUMENTS				
13	B.A. in MCOC	16/2018 @ 24/2019	The State of DCB CID V/s.. Ramdas Parsuram Rahane @ Hemant @ Sameer Jagatap and otherx	Wahab Khan
14	SPL CASE MCOC	11/2014	The State of Borivali P.stn V/s. Kalia @ Mahesh Ashok Panchal and Ors.	
15	Session Case	11/2015	The State Santacruz P.S. V/s. Aarti @ Madhu Saroj Jadhav	
16	M.A. in MCOC 09/2016	551/2020	Sumeet Yerunkar V/s. State Government	Santosh Despande